

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 410/2001

M.A. No. 387/2001

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New Delhi this the 20th day of February 2001

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. Smt. Sarla Kumari wife of
Shri Prem Sagar Tuteja
working at
M.C. Primary School, Dishad Garden,
C-Block, New Delhi.
2. Mrs. Neelam Sehgal wife of
Mr. Arun Kumar Sehgal,
working at
M.C. Primary School, Mayur Vihar-I,
Pocket-I, Delhi-110 091.
3. Mrs. Pushp Lata wife of
Mr. Narendra Pahuja,
working at:
M.C. Primary School, Joshi Colony
Delhi.

Applicants

(By Advocate: Shri U. Srivastava)

Versus

1. The Chief Secretary,
Govt. of NCT of Delhi,
No. 5, Sham Nath Marg
Delhi.
2. The Director of Education,
Dte. of Education, Old Secretariate
Delhi.
3. The Dy. Controller of Accounts,
Dte. of Education, Pension Branch,
Old Secretariate,
Delhi.

Respondents

O R D E R (Oral)
Hon'ble Shri S.R. Adige, VC (A)

Shri U. Srivastava, counsel for the applicants, seeks a direction to fix applicants' pay at par with NCT Teachers in the pay scale of Rs. 1400-2600. They also seek a direction to dispose of the OA in the light of the direction issued by the Tribunal's order dated 12.12.2000 in O.A. 1459/98 (Ved Pal Khare and Ors. Versus Govt. of NCT Delhi & Ors.

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(2)

2. We have heard Shri U. Srivastava, who
states that applicants are identically placed as in OA
1459/98 (Ved Pal Khare and Ors. Versus Govt. of NCT
Delhi & Ors.)

3. If these assertions are correct, we
dispose of the present OA in terms of the directions
contained in OA 1459/98 (Ved Pal Khare and Ors.
Versus Govt. of NCT Delhi & Ors.) No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S.R. Adige)
Vice Chairman (A)

Mittal